

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1906  
ANSWERED ON:24.08.2007  
PROJECTS UNDER SGSY  
Maharia Shri Subhash

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of projects submitted by the Governments of Rajasthan and Madhya Pradesh under Swaran-Jayanti Gram Swarojgar Yojana (SGSY);
- (b) whether these projects have been sanctioned;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether the Government proposes to enhance allocation keeping in view the number of BPL families; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (d) Since inception of the scheme i.e. 1.4.1999, 58 special project proposals under Swaranjayanti Gram Swarojgar Yojana (SGSY) in the State of Rajasthan have been received of which 21 projects have been sanctioned for implementation in the State. Similarly, 69 special project proposals under SGSY in the State of Madhya Pradesh have been received of which 21 projects have been sanctioned for implementation in the state. Special project proposals under SGSY received from the State Governments and other sponsoring agencies are processed as per guidelines of Special Projects under SGSY, through a two-tier Inter Ministerial Project Screening/Approval Committee mechanism and only those projects which are considered suitable and viable models by the Inter Ministerial Committees are sanctioned for implementation. Receipt of project proposals, their revision by the sponsoring State Governments and their appraisal and approval through the above two tier Inter Ministerial Committees is a continuous process.

(e) & (f) As per existing guidelines of SGSY, 15% of annual allocation of funds for SGSY is set apart for funding special projects and this is not determined or dependent on the number of BPL families.